RAJYA SABHA

Wednesday, the 11th December, 1974/the 20th Agrahayana, 1896 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Co-Ordination and Determination of Standards of Higher Education

*585. SHRI R. K. MISHRA:
SHRI SARDAR AMJAD ALI:
SHRIMATI MARGARET ALVA:
SHRI HARSH DEO MALAVIVA:
SHRI N. R. CHOUDHURY

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether Government have appointed a committee to go into the question of coordination and determination of standards of higher education; and
 - (b) If so, what are its terms of reference?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b) No Sir. The Government of India have, however, appointed a Committee to review the functioning of the University Grants Commission, with particular reference to coordination and determination of standards of higher education and make recommendations as to measures conducive to more effective discharge of its responsibilities. It will be open to the Committee to examine any other matter which has a bearing on the working of the University Grants Commission.

SHRI N. R. CHOUDHURY: May I know from the Minister whether the proposed Committee will consider any time-bound programme for indianisation of text books in Universities and if so what are its details?

PROF. S. NURUL HASAN . No, Sir.

श्री रबी राय: मैं यह मालूम करना चाहता हूं कि यू० जी० सी० के सिलसिले मे जो कमेटी बैठाई गई है, इसके ग्रध्यक्ष कौन है श्रीर कमेटी कब तक श्रपनी रपट दे देगी ? इस सिलसिले में मैं यह भी जानना चाहता हू कि फिलहाल यू० जी० सी० के चेयरमैन कौन हैं

†The question was actually asked on the floor of the House by Shri N. R. Choudhury.

क्योंकि मेरी जानकारी यह है कि पहले यू० जी० सैं। के क्यरमैन श्री जेकब थे, लेकिन वे श्रव उसके चेयरमैन नहीं हैं। मैं यह भी जानना चाहता हूं कि गवर्नमैन्ट ने धभी तक यू० जी० सी० का चेयरमैन मुकर्रर क्यों नहीं किया श्रीर चेयरमैन मुकर्रर करने के लिए सरकार श्रभी भौर कितना समय लेगी?

प्रो० नृष्ल हसन: मान्यवर, जहां तक सवाल के पहले हिस्से का प्रश्न है, इस कमेटी के प्रध्यक्ष डा० बैनी शंकर झा है। जहां तक दूसरे भाग का प्रश्न है, यू० जी० सी० के अध्यक्ष की नियुक्ति करने के लिए गवर्न-मैन्ट कोशिश कर रही है।

SHRIMATI LEELA DAMODARA MENON: Prior to this, there were other Committees and Commissions like Dr. Radhakrishnan Committee and Kothari Commission. Have their recommendations become obsolete so that we have to go to another Committee to get further recommendations?

PROF S. NURUL HASAN: I am afraid the hon. Members has not. .. I am sorry, I would rather say that I have not explained myself to this hon. House and the hon. Members that this Committee which has been appointed was to go into the functioning of the University Grants Commission with reference to coordination and determination of Standards of higher education, in particular. If I may make a submission, this committee has been appointed principally on the basis of the 114th report of the Public Accounts Committee, Fourth Lok Sabha, Radhakrishnan Commission, as the House would recall, was appointed to make recommendations regarding university education in general. So far as Kothari Commission was concerned, it was to make recommendations on all sectors of education.

SHRI SUBRAMANIAN SWAMY: The question of coordination and determination of standards of higher education is intumately related to the security of service of teachers. I want to know from the honourable Minister whether he is proposing to do anything with regard to the service conditions of the teachers of the universities, for example the premier university like the Delhi University so that the problem of standards of highe education can be dealt with in a co-ordinate way.

PROF. S. NURUL HASAN: Sir, I made the submission during the last Session of the august House that the Government propose o bring forward a Bill. I hope, Sir. that this honourable House will be able to spare some ime for it and in this Bill statutory security of service for the teachers of the Delhi University neluding its colleges will be there and I hope t will satisfy the honourable House.

SHRI SUBRAMANIAN SWAMY During this Session?

PROF. S. NURUL HASAN: Yes, during his Session.

SHRIKURSHED ALAM KHAN: Sir, ased on the recommendations of the Kothari lommission, the Government formulated a ational policy on education which was issued the form of a Government resolution in 968. There were quite a few basic points in its resolution. But I would like to know to specific position with regard to two points, would like to know from the honourable linister whether and to what extent any impovement has been achieved regarding the nality and production of inexpensive textboks and the target of investment of 6% of the national income in education.

PROF. S. NURUL HASAN: Sir, does is question arise out of the main question?

MR. CHAIRMAN: No. it does not arise.

SHRI KURSHED ALAM KHAN: Sir, is is a very important question and I do not low how it can be said that this does not ise out of the main question.

MR. CHAIRMAN: You see, a specific estion was asked and he has replied. This is not arise out of the main question. Yes, r. Kurjan.

DR. K. MATHEW KURIAN: Sir. so as the question of co-ordination and deternation of standards of higher education is acerned, in the university education in teral, you will see, if you really examine whole thing, that the whole system lapsed. I would like to know specifically m the honourable Minister whether it is not fact that the Government's policy, higher ication policy, is a policy of supporting ism in education. Recently, Sir, when they oduced the UGC scales which are meant to teachers in maintaining better standards, e scales were being implemented only in Central Universities while in the State Uniities the teachers are left to the mercies of itate Governments and others and the Government is perpetuating and aggravating this elitism. When such a policy of elitism is there in education and when there is no uniformity in the pay scales for the University teachers, how will he ensure better and uniform standards of education?

PROF. S. NURUL HASAN: Sir, I would like to submit very respectfully for the consideration of the honourable Member that his impression is not correct. The Central Government is not in favour of any lack of uniformity in the scales of pay of the teachers of the Central Universities and the State Universities and it is for this reason, Sir, as I submitted earlier in this House, that the Central Government has offered financial assistance to the State Governments.

Then, Sir, so far as the word "elitism" is concerned, I would like to submit that it is a very unscientific word and, so, it can be used in any sense.

MR CHAIRMAN: Yes, Mr. Kulkarni. SHRI A. G. KULKARNI : Sir, this Committee was appointed to review and coordinate the standards in higher education would like to know whether the Minister is aware of the fact that in the present day context, because of unemployment amongst the educated people, particularly the students, there is so much of tension and social problems have been created in this country. Is the honourable Minister considering the question of curtailing the higher education to the extent that the technical standards of the students are encouraged and they get technical education only to get jobs and for entering the services or industries so that the country does not face the problem of social tension and other diffi-

MR. CHAIRMAN: This is a separate question.

culties?

SHRI A. G. KULKARNI: I do not understand how it can be a separate question. I do not know why he should take such a plea and refuse to answer. This is a basic question and a very simple question. The educated unemployed people are there in large numbers in the country and they are a potential danger. I want to know what your policy is with regard to the educational reforms or review of the whole question in the field of higher education so that they do not get this higher education only to remain unemployed, but get enough technical education.

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PROF. S. NURUL HASAN: Sir, the Government's policy has been enunciated in the document of the Draft Fifth Five Year Plan which has been discussed in this House and has been discussed by the Committee of the two Houses and this policy is there, Sir, in the various documents of the Central Advisory Board of Education which are available in the Parliament Library.

SHRI A G. KULKARNI : My submission is that if the Minister thinks that the draft Five Year Plan is published and the 'approach' is published and these would have really been implemented, honey and milk would have flown in this country. The difficulty is that it is not implemented. Sufficient investment is not made and sufficient care is not taken by the Government in seeing this potential danger in this country which is going to block the entire fabric of this country

MR. CHAIRMAN: Mr. Schamnad.

SHRI HAMID ALI SCHAMNAD: Sir, it has appeared in the Press that for the better efficiency of education and to judge talents of students there is a proposal to abolish the present system of examinations and some other methods are going to be adopted to judge the talents of students. May I know, Sir....

MR. CHAIRMAN: Where is the guestion of examination?

SHRI HAMID ALI SCHAMNAD: It has appeared in the Press.

DR. K. MATHEW KURIAN: How to determine the standards?

PROF. S. NURUL HASAN: So far as the examination reform is concerned, Sir, last week we discussed the matter and I gave information about the recommendations which had been made by the Workshops and the hon. Member may very kindly have a look at the reply that was given.

SHR HAMID ALL SCHAMNAD: Are we accepting that recommendation?

PROF. S. NURUL HASAN: I had stated that the recommendations of these Workshops are going to be considered by the University Grants Commission. Their report has not yet been made available to me.

DR. RAMKRIPAL SINHA: I would like to kno what has led the Government to forevaluation of the examination scripts of students? Teachers of higher education were formerly paid a separate remuneration. But I fear that Prof. Nurul Hasan has promulgated an order abolishing the old system. I think this is going to affect the standard of higher education. I would like to know what has led the Government to think on this new line and to order for this new approach of removing remuneration to teachers for examination work?

PROF, S. NURUL HASAN: If the hon. Member had given specific notice, I would have been very glad to explain the reasons for this.

DR. RAMKRIPAL SINHA: This comes from the standards.

MR. CHAIRMAN: He has no information on that. Next question

*586. [Transferred to the 16th December 1974.]

Drought and famine conditions due to deforestations

587. SHRI SYED NIZAM-UD-DIN : SHRIMATI MARGARET ALVA: SHRIG. C. TOTU:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether Government propose to take over the exploitation of forest wealth as the indiscriminate felling of trees is to a large extent responsible for frequent drought and famine conditions;
- (b) what are the names of states which have taken over the exploitation of forests; and
- (c) whether the Central Government propose to issue directions in this regard to such States as have not done so?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB SHINDE): (a) and (c) while not disputing indiscriminate felling of trees and its effects or eco-system, Centre has been making request to the States drawing their attention to th matter and its effect. Forestry, however, is a State subject and the Centre has no Statutor authority to issue directives.

The question was actually asked on the floc mulate a new policy in connection with the of House by Shri Syed Nizam-ud-din.